

OFFICE OF THE DISTRICT & SESSIONS JUDGE, YAMUNA NAGAR AT
JAGADHRI.

ORDER

No. 73

Dated 4/8 /2020

Since Ms. Neha Nohria, Additional District & Sessions Judge, Yamuna Nagar has to follow medical protocol for a period of about 14 days on account of having tested COVID-19 positive on 31.07.2020 in the evening, the cases mentioned at Sr. No. 01 to 08 in the enclosed list pertaining to her Court are withdrawn and transferred to the Court of Dr. Abdul Majid, Additional District & Sessions Judge, Yamuna Nagar, for disposal in accordance with law.

All concerned be informed accordingly.

Dated: 04.08.2020


(Deepak Aggarwal)
District & Sessions Judge,
Yamuna Nagar.

Endst. No. 9059-67

Dated 04/08 /2020

Copy is forwarded to the following for information and necessary action: -

1. Dr. Abdul Majid, Additional District & Sessions Judge, Yamuna Nagar.
2. Ms. Neha Nohria, Additional District & Sessions Judge, Yamuna Nagar.
3. The Superintendent of Police, Yamuna Nagar.
4. The District Attorney, Yamuna Nagar.
5. The Superintendent, District Jail at Jagadhri.
6. The Presidents, Bar Associations, Jagadhri and Bilaspur.
7. Statistical Assistant of this office.
8. System Officer of this Sessions Division.


(Deepak Aggarwal)
District & Sessions Judge
Yamuna Nagar

CAUSE LIST DATED : 4 August, 2020 & 11-08-2020

**DISTRICT AND SESSIONS COURTS,
YAMUNANAGAR (COMBINED)**

**IN THE COURT OF : MS. NEHA NOHRIA
ADDITIONAL DISTRICT AND SESSIONS JUDGE**

SR. NO	CASE TYPE/N DOI O/YEAR	TITLE	ADVOCATE (SH./SMT)	F.I.R
APPERANCE				
1	BA/1072 /2020	29/07 /2020	SOM NATH Vs. STATE OF HARYANA	HARPAL SINGH /
2	BA/1087 /2020	30/07 /2020	JABBAR Vs. STATE OF HARYANA	GOPAL ADV / 429 /2018 /YAMUNA NAGAR CITY
3	BA/1098 /2020	31/07 /2020	NITIN SHARMA Vs. STATE OF HARYANA	SAHDEV SINGH NEHRA / 185 /2020 /YAMUNA NAGAR CITY
4	BA/1095 /2020	31/07 /2020	DEEPAK GUPTA Vs. STATE OF HARYANA	SAHDEV SINGH NEHRA / 228 /2020 /FARAKPUR
5	BA/1097 /2020	31/07 /2020	HEMANT Vs. STATE OF HARYANA	SHARUTI / 54 /2020 /WOMEN POLICE STATION
6	BA/1070 /2020	29/07 /2020	RAJPAL Vs. STATE OF HARYANA	VIRENDER SINGH 139 /2020 LALHARI / /BILASPUR
7	BA/1073 /2020	29/07 /2020	GAURAV @ LUCKY Vs. STATE OF HARYANA	DINESH GUPTA / 396 /2020 /YAMUNA NAGAR CITY
8	CA/145/ 2020	30- 06- 2020	HARISH VS LALIT	M.S.GOEL ADV PESH. 11-08-2020